

COURT I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

EP NO. 8 OF 2016 & IA NO. 563 OF 2016

IN

OP NO. 1 OF 2011

Dated: 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Vikas Singh, Sr. Adv.

Ms. Molshree Bhatnagar

Counsel for the Respondent(s)

:

Mr. Pradeep Misra

ORDER

List the matter on **21.12.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson